

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : -
PETITION NUMBER : CP/699/(IB)/2017
NAME OF THE PETITIONER(S) : BAOBAB BROADBAN LTD
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Arav Karthik Mohan	Counsel for Petitioner.	AKM
2.	P.V. SABARIDAS	For Counsel for Resp. P.V. Sabaridas	

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on **02.03.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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